

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.04.2022 (MONDAY)

COURT - II (VIRTUAL MODE)

01:00 PM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra,
Member (Technical)**

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 352 of 2021	Synergy Technologies & Anr. Vs. Parthiv Parikh & Ors. With	Chirag Gupta Gaurav Mitra	Dheeraj Garg-R1 Neha Shivhare-R2,3 Aditya V. Singh-R4 Rajendra Benwal-R5
2.	Comp. App. (AT) (Ins) No. 424 of 2021	Vikram Sanghvi Vs. Bank of Baroda and Ors.	Anshul V.K. Pandey	Bishwajit Dubey Madav Kanoria-R1 Aditya V. Singh-R4 Jamini Dave

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**By order of Hon'ble Chairperson
-sd/-
Registrar**